

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

9. C.A. 1132/2020
C.A. 1128/2020
C.A. 1110/2020
IN
C.P. 1020/2020

CORAM: SHRI H. V. SUBBA RAO, MEMBER (J)
SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **05.03.2021**.

NAME OF THE PARTIES: Agritrade Power Holdings Pvt. Limited
V/s
SKS Power Generation (Chhattisgarh) Ltd. & Ors.

SECTION 241-242 OF COMPANIES ACT, 2013

ORDER

The matter is taken up through virtual hearing.

Mr. Rohan Rajadhyaksha, Mr. Ashish S Kamat, Ms. Spenta Havewala, Mr. Ketki Pansara, Mr. Sharan Jagtiani, Mr. Dev Motta and Mr. Ravi Kadam are present through virtual hearing.

At the request of the parties. List this matter on 19.03.2021 for arguments.

Sd/-
SHYAM BABU GAUTAM
Member (Technical)

Sd/-
H.V. SUBBA RAO
Member (Judicial)